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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 371/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		SBI -Vs- Orissa Manganese and Minerals Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	SIDDHARTH SHARMA	Corporate Debtor	<i>SJ</i> 24/11/2017
2.	Sunit Devaiah	RP	<i>Sunit Devaiah</i> 24-11-2017

ORDER

Ld. Cost Accountant representing the Resolution Professional and Ld. Counsel for the corporate debtor are present.

Ld. Cost Account on behalf of Resolution Professional sought leave of the Court for filing Progress Report within 3 days. Prayer is allowed. Progress Report may be filed within 3 days from today.

List on 14/12/2017 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)